

ORISSA HIGH COURT**FILING REPORT AS ON :15/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0010629/2023	MUNA NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /126 /1998 () //
2	BLAPL/0010630/2023	LALTU KHAN @ S.K. KURBAN VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /255 /2023 () //
3	BLAPL/0010631/2023	TUNI BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MOHANTY VS	/ /0 () //
4	BLAPL/0010632/2023	RAJA @ RAJENDRA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALIAPANDA /160 /2022 () //
5	BLAPL/0010633/2023	HRUSHIKESH NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /111 /2023 () //
6	BLAPL/0010634/2023	BASUDEV PARIDA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
7	BLAPL/0010635/2023	PYAREJAAN ANSARI @ MD. SAMIR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /251 /2023 () //
8	BLAPL/0010636/2023	SIBARAMA SAHOO VS STATE OF ODISHA	TRILOCHAN DASH VS	BALIAPANDA /146 /2021 () //
9	BLAPL/0010637/2023	MITHILA GURU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /123 /2023 () //
10	BLAPL/0010638/2023	MANOJ KUMAR SWAIN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
11	BLAPL/0010639/2023	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	/ /0 () //

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12	BLAPL/0010640/2023	ULLASH SAHOO VS STATE OF ODISHA	SURESH KUMAR JENA VS	BANIGOCHA /74 /2023 () //
13	BLAPL/0010641/2023	SUMEN RAY VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /163 /2023 () //
14	BLAPL/0010642/2023	DEBENDRA SWAIN VS STATE OF ODISHA	BINI MISHRA VS	ABHAYACHANDPUR /125 /2021 () //
15	BLAPL/0010643/2023	GANESH MOURYA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /349 /2023 () //
16	BLAPL/0010644/2023	PRAMOD RAI VS STATE OF ODISHA	BALARAM KHARA VS	JEYPORE SADAR /211 /2021 () //
17	BLAPL/0010645/2023	NIRANJAN @ RANJAN NAYAK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	FATEGARH /90 /2023 () //
18	BLAPL/0010646/2023	TOFAN BADHEI @ PINTU VS STATE OF ODISHA	BISWA RANJAN DAS VS	BOLANGIR TOWN /120 /2023 () //
19	BLAPL/0010647/2023	RAJIB GOLLARY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /73 /2021 () //
20	BLAPL/0010648/2023	BICHITRA BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
21	BLAPL/0010649/2023	DHANNU KUMAR VS STATE OF ODISHA	DAMODAR PANDE VS	/ /0 () //
22	BLAPL/0010650/2023	BISWAJIT MUDULI @ MANIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	DHARMASALA /444 /2022 () //
23	BLAPL/0010651/2023	BIRUPAKHYA DANDIA	ANIRUDHA DAS	BALLIGUDA /18 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010652/2023	CHHATAR SINGH @ NIKU SINGH	BISWAJIT NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010653/2023	PURNIMA KUNDU	GOREKHANATH DAS	BIDANASI /65 /2017
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010654/2023	JASOBANTA DEHURY	DINESH KUMAR MOHANTY	KEONJHAR SADAR /64 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010655/2023	PRADEEP KUMAR PATTNAIK	HEMANTA KUMAR MUND	BHAWANIPATNA TOWN /484 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010656/2023	KALIA @ KALI CHARAN BINDHANI	PRAVASH CHANDRA JENA	RAIBANIA /62 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010657/2023	RINKU BEHERA	SAKTI PRASAD DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010658/2023	ACHAYUTA BARIK	ARIJEET MISHRA	KEONJHAR SADAR /282 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010659/2023	DHIRAJ KUMAR	ARUN KUMAR ACHARYA	SEMILLIGUDA /103 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010660/2023	SOURABH GUPTA @ GUNJAN	BHABANI PRASAD PRADHAN	BOUDH /290 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010661/2023	SIDHARTHA KUMAR NAYAK	SIDHARTHA MISHRA	BARGARH /528 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010662/2023	GUDDU KUMAR SINGH	DUSHMANTA SAHOO	R.UDAYAGIRI /139 /2022
		VS	VS	()

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35	BLAPL/0010663/2023	STATE OF ODISHA GAYADHAR SWAIN VS	BIGYAN KUMAR SHARMA VS	// BANAPUR P.S. /86 /2021 ()
36	BLAPL/0010664/2023	STATE OF ODISHA BALIA @ BALABHADRA BEHERA VS	SHIBANI SAMARPITA OJHA VS	// DHENKANAL SADAR /660 /2023 ()
37	BLAPL/0010665/2023	STATE OF ODISHA JITU UTTARKABAT @ BIBHUTI UTTARKABAT VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /83 /2018 ()
38	BLAPL/0010666/2023	STATE OF ODISHA KAPILA KANHAR VS	NITYANANDA MOHAPATRA VS	// BOUDH /120 /2023 ()
39	BLAPL/0010667/2023	STATE OF ODISHA PITAMBAR MEHER @ BABLU VS	JNYANANANDA PANDA VS	// NARLA /1 /2023 ()
40	BLAPL/0010668/2023	STATE OF ODISHA MANAS BISHI @ MANAS RANJAN BISHI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA SADAR /210 /2023 ()
41	BLAPL/0010669/2023	STATE OF ODISHA PITAMBAR MEHER @ BABLU VS	JNYANANANDA PANDA VS	// NARLA /121 /2023 ()
42	BLAPL/0010670/2023	STATE OF ODISHA DHUBALESWAR SAHU VS	JNYANANANDA PANDA VS	// TUREIKELA /83 /2021 ()
43	BLAPL/0010671/2023	STATE OF ODISHA ANIL KUMAR BHATTA VS	SURYA NARAYAN MISHRA VS	// ASTARANGA /125 /2023 ()
44	BLAPL/0010672/2023	STATE OF ODISHA RAMA MADHI VS	AMITAV TRIPATHY VS	// ORKEL /204 /2023 ()
45	BLAPL/0010673/2023	STATE OF ODISHA BIMAL KUMAR DAS VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// GUDARI /59 /2023 () //

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46	BLAPL/0010674/2023	ARUN @ ARUNA KUMAR SAHU VS STATE OF ODISHA	CHINMAYA MOHANTY VS	KUNDHEIGOLA /10 /2020 () //
47	BLAPL/0010675/2023	BASANTA BEHERA VS STATE OF ODISHA	AJIT KUMAR PANDA VS	ANGUL TOWN /134 /2017 () //
48	BLAPL/0010676/2023	LIKUN @ ASIS KUMAR MOHANTA VS STATE OF ODISHA	ANUPAM DASH VS	JASHIPUR /142 /2023 () //
49	BLAPL/0010677/2023	NITYA @ NITYANANDA MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /121 /2022 () //
50	BLAPL/0010678/2023	RAULA NAHAK @ NARAYAN NAHAK VS STATE OF ODISHA	SUMITRA PATRA VS	NUAGAON /87 /2023 () //
51	BLAPL/0010679/2023	RAKESH KUMAR DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /82 /2023 () //
52	BLAPL/0010680/2023	ARUN KUMAR JENA VS STATE OF ODISHA	MERUSAGAR SAMANTARAY VS	BALASORE SADAR /245 /2023 () //
53	BLAPL/0010681/2023	PRADIPTA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
54	BLAPL/0010682/2023	SAMBHU BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /152 /2021 () //
55	BLAPL/0010683/2023	MANAS @ MANABODHA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /29 /2021 () //
56	BLAPL/0010684/2023	SK SAHIL KHAN VS STATE OF ODISHA	HUSNA NESAN VS	RARUAN /62 /2019 () //
57	BLAPL/0010685/2023	ARATI @ PADMINI SAHOO	CHIRANJIB ROUT	BIKRAMPUR FCI /94 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010686/2023	BIBEKANANDA BEHERA @ BIBEK BEHERA	KARTIK CHANDRA TRIPATHY	BETNOTI /336 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010687/2023	BAPUN BEHERA	CHIRANJIB ROUT	TALCHER TOWN /304 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010688/2023	BAPI @ BISWARANJAN KANHAR	SURYAKANTA DWIBEDI	PHIRINGIA /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010689/2023	SIBA SABAR	LINGARAJ SARANGI	BADAGADA /168 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0010690/2023	NIRAJ KUMAR PASWAN	AKSHAYA KUMAR SAHOO	MANCHESWAR P.S. /423 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0010691/2023	TILATAMA NAYAK @ TILA	TANMAYA KUMAR MOHANTY	Maitri Vihar PS /276 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0010692/2023	CHANDAN SINGH	SUDHANSU SEKHAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0010693/2023	SHRIYAM YADAV	SUDHANSU SEKHAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0010694/2023	JAGAMOHAN SAHOO	BIRAJA PRASAD NANDA	COLLIERY /407 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0010695/2023	DUKHU BARIK	SUSHANTA HARICHANDAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0010696/2023	SRABAN KUMAR SAHOO	PARTHA SARATHI NAYAK	COLLIERY /407 /2023
		VS	VS	()

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69	BLAPL/0010697/2023	STATE OF ODISHA SANJAYA KUMAR NISANKA VS	SAKTI PRASAD DAS VS	// CHANDRASEKHARPUR /348 /2022 ()
70	BLAPL/0010698/2023	STATE OF ODISHA KRISAN KUMAR PANDEY VS	SUDHANSU SEKHAR DASH VS	// / /0 ()
71	BLAPL/0010699/2023	STATE OF ODISHA SILU @ GANGADHAR NAYAK VS	JAYADEBA BEHERA VS	// BANSADA /137 /2020 ()
72	BLAPL/0010700/2023	STATE OF ODISHA KUNA @ BINAYAK PATRA VS	SANTOSH KUMAR MAHANTY VS	// KHURDA SADAR /20 /2023 ()
73	BLAPL/0010701/2023	STATE OF ODISHA GANESH SETHI VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /429 /2023 ()
74	BLAPL/0010702/2023	STATE OF ODISHA RANJAN @ ASHOK SETHI @ SETHY VS	PRAVASH CHANDRA JENA VS	// BALASORE SADAR /61 /2023 ()
75	BLAPL/0010703/2023	STATE OF ODISHA RUBEN NAYAK @ NAIK VS	AJIT KUMAR MOHANTY VS	// TUMUDIBANDHA /96 /2023 ()
76	BLAPL/0010704/2023	STATE OF ODISHA KUMAR BAPI BEHERA @ BABUL BEHERA @ BAPI VS	BAURIBANDHU CHAMPATIRAY VS	// TOMANDO /59 /2014 ()
77	BLAPL/0010705/2023	STATE OF ODISHA RAJU @ RAJKISHORE SAMANTRA VS	DHANANJAYA NAYAK VS	// GOBINDAPUR /133 /2023 ()
78	BLAPL/0010706/2023	STATE OF ODISHA ANIL PANDE VS	SURYA KANTA PRADHAN VS	// / /0 ()
79	BLAPL/0010707/2023	STATE OF ODISHA SANKARSHAN ROUT VS	ARADA JENA VS	// / /0 ()
		STATE OF ODISHA		//

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80	CMAPL/0000680/2023	HARISH CHANDRA PANDA VS CHANDANA PANDA	ADV VS	// 0 //
81	CMAPL/0000681/2023	MAHINA PRADHAN VS SUB-COLLECTOR,PURI	ADV VS	// 0 //
82	CMAPL/0000682/2023	RAMARANJAN PATTNAIK VS ASST. SETTLEMENT OFFICER	ADV. VS	// 0 //
83	CMAPL/0000683/2023	PRADIPTARANJAN PATTNAIK VS ASST. SETTLEMENT OFFICER	ADV. VS	// 0 //
84	CMAPL/0000684/2023	M/S KALINGA HATCHERY PVT. LTD. VS REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BBSR	JAGAMOHAN PATTANAIAK VS	// 0 //
85	CMP/0001091/2023	PITAMBAR PANDA VS BUDHIRAM JENA	DILLIP RAY VS	// 0 //
86	CMP/0001092/2023	SABETUN BIBI VS KALIPADA DAS	PRASANNA KUMAR RATH VS	// 0 //
87	CMP/0001093/2023	RUDRA PRASAD KAR VS SUKANTA KUMAR PRADHAN	TUSAR KUMAR MISHRA VS	// 0 //
88	CMP/0001094/2023	SUKANTA KUMAR PRADHAN VS RUDRA PRASAD KAR	BIBEKANANDA BHUYAN VS	// 0 //
89	CMP/0001095/2023	ARUNA KUMAR ACHARYA VS BINOD BIHARI DWIBEDY	TUSAR KUMAR MISHRA VS	// 0 //
90	CMP/0001096/2023	KRUSHNA CHANDRA BEHERA VS GOVT. OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
91	CMP/0001097/2023	NIRANJAN AMANT	SURAJ MOHANTY	//

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		VS	VS	0
92	CMP/0001098/2023	BILASH NAIK SUKANTI MALLIK	MAHESWAR MOHANTY	//
		VS	VS	0
93	CMP/0001099/2023	SNEHALATA MOHAPATRA BINOD CHANDRA DASH CHOUDHURY	R.P.PATTNAIK	//
		VS	VS	0
94	CMP/0001100/2023	MAYANK DEVI M.D. ORISSA COOPERATIVE HOUSING CORP. LTD., BBSR	DIPTA KISHORE BHUYAN	//
		VS	VS	0
95	CMP/0001101/2023	BRAJENDRA NANDAN PANDA KISHORI MOHANTY	RAMA CHANDRA MOHANTY	//
		VS	VS	0
96	CONTAC/0000008/2023	RANJIT SWAIN SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	//
		VS	VS	0
97	CONTC/0006958/2023	SOURMENDRA PRIYADARSHI, COMMISSIONER OF POLICE, BBSR AND CTC	ADV	//
		TRIBIKRAM SAHU	VS	0
98	CONTC/0006959/2023	ASWATHY S, I.A.S PRASANTA KUMAR MISHRA	ADV.	//
		VS	VS	0
99	CONTC/0006960/2023	ASWATHY S., I.A.S. SARAT CHANDRA BEHERA	ADV	//
		VS	VS	0
100	CONTC/0006961/2023	S. ASWASTHY, COMMISSIONER CUM SECY., SCHOOL AND MASS EDUCATION MANOJMANJARI MOHANTY	SASWATI MOHAPATRA	//
		VS	VS	0
101	CONTC/0006962/2023	HADIBANDHU BEHERA, ENGG. IN CHIEF, RWSS, JAL O PARIMAL BHAWAN, BBSR KRISHNA CHANDRA MISHRA	ADV	//
		VS	VS	0
102	CONTC/0006963/2023	DIPTESH KUMAR PATTANAIAK, I.P.S DUKHABANDHU KABI	ADV	//
		VS	VS	0

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103	CONTC/0006964/2023	ANU GARG, COMMISSIONER CUM SECY, WATER RESOURCES DEPT. KISHOR KUMAR NAYAK VS	ADV VS	// // 0
104	CONTC/0006965/2023	MANAS RANJAN BHOI, TAHASILDAR, CUTTACK PADMALOCHAN PARIDA VS	ADV VS	// // 0
105	CONTC/0006966/2023	DR.KAHNU CHARAN DHIR, REGISTRAR , UTKAL UNIVERSITY PADMANAV BARIK VS	ADV VS	// // 0
106	CONTC/0006967/2023	ASHISH THAKRE, I.A.S CHINMAYA SWAIN VS	ADV VS	// // 0
107	CONTC/0006968/2023	ROHIT KUMAR LENKA, DIRECTOR OF HORTICULTURE, ODISHA ANITA DEY VS	PRAKASH KUMAR MISHRA VS	// // 0
108	CONTC/0006969/2023	DILLIP KUMAR MOHAPATRA, ADD. D.M., BBSR RAMA CHANDRA PARIDA VS	ADV VS	// // 0
109	CONTC/0006970/2023	SATYABRATA SAHU, I.A.S. PURNIMA SWAIN VS	ADV VS	// // 0
110	CONTC/0006971/2023	A.ASWATHY, S (I.A.S.) ANITA DEY VS	PRAKASH KUMAR MISHRA VS	// // 0
111	CONTC/0006972/2023	DILLIP KUMAR MOHAPATRA, O.A.S. ARJOON CHARAN SIA VS	ADV. VS	// // 0
112	CONTC/0006973/2023	SATYABRATA SAHU, I.A.S. HRUSIKESH MOHANTY VS	ADV VS	// // 0
113	CONTC/0006974/2023	SATYABRATA SAHU, I.A.S. B. NARASIMHA MURTY VS	ADV. VS	// // 0
		SATYABRATA SAHU, I.A.S.		//

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114	CONTC/0006975/2023	BIGYAN KUMAR SWAIN VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
115	CONTC/0006976/2023	RAJMOHAN SENAPATI VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
116	CONTC/0006977/2023	DR. PUSPANJALI SUBUDHI VS ARAVIND AGARWAL, I.A.S.	SK. KALIM UDDIN VS	// 0 //
117	CONTC/0006978/2023	GANESH BARA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
118	CONTC/0006979/2023	BULBUL DANDASENA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
119	CONTC/0006980/2023	MAHADEV BARA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
120	CONTC/0006981/2023	GUPTESWAR SABAR VS DR. ANANDA KUMAR PADHI, THE C.D.M AND P.H.OFFICER, RAYAGADA	ADV VS	// 0 //
121	CONTC/0006982/2023	PRAFULLA CHANDRA PANDA VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
122	CONTC/0006983/2023	KALIA KANHU DASS VS SATYABRATA SAHU, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
123	CONTC/0006984/2023	ARTABANDHU ROUT VS ASWATHY S., I.A.S.	ADV VS	// 0 //
124	CONTC/0006985/2023	CHITTARANJAN MOHANTY VS NIRANJAN PUJARI, CHAIRMAN, ACHARYA HARIHAR P.G. INSTITUTE OF CANCER, CUTTACK	SUKANTA KUMAR NAYAK VS	// 0 //
125	CONTC/0006986/2023	RATHI CHARAN KISAN	ADV	//

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		VS	VS	()
126	CONTC/0006987/2023	ANU GARG, I.A.S. BIDHU BHUSAN MISHRA	ADV	//
		VS	VS	()
127	CONTC/0006988/2023	SATYABRATA SAHU, I.A.S. LACHHAMAN HANTAL	ADV	//
		VS	VS	()
128	CONTC/0006989/2023	BHAKTA CHARAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA PANCHANAN BISOYI	ADV	//
		VS	VS	()
129	CONTC/0006990/2023	SATYABRATA SAHU, I.A.S. PRAKASH CHANDRA RATH	ADV	//
		VS	VS	()
130	CONTC/0006991/2023	SATYABRATA SAHU, I.A.S. ARIGA REDDY	ADV.	//
		VS	VS	()
131	CONTC/0006992/2023	SATYABRATA SAHU, I.A.S. KISHORE CHANDRA BEHERA	ADV	//
		VS	VS	()
132	CONTC/0006993/2023	SATYABRATA SAHU, I.A.S. MANGARAJ PRADHAN	ADV	//
		VS	VS	()
133	CONTC/0006994/2023	ASWATHY S., I.A.S. MAHE AFROJ BEGUM	ALOK KUMAR MOHAPATRA	//
		VS	VS	()
134	CONTC/0006995/2023	SITANSU KUMAR ROUT, DIRECTOR, OBC, MINORITEIS AND BACKWARD CLASSES WELFARE DEPT/, BBSR. KISHORE CHANDRA GHATAL	LAXMAN PRADHAN	//
		VS	VS	()
135	CONTR/0000048/2023	PRADEEP KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA, GANESWAR MANDHATA	ADV.	//
		VS	VS	()
136	CRLA/0001034/2023	PRAGYAN RITAMBHARA KAR, I.I.C., JANKIA BASANTI DEVI	HEMANT KUMAR MUND	BHUBANESWAR VIGILANCE /19 /2012
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLA/0001035/2023	STATE OF ODISHA(VIG.) AMARESH CHANDRA SARANGI VS	BISWAJIT NAYAK VS	// EOW,BHUBANESWAR /2 /2020 ()
138	CRLA/0001036/2023	STATE OF ODISHA SAROJ BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// BELPARA /260 /2019 ()
139	CRLMA/0000383/2023	STATE OF ODISHA BABUNA@NARAYAN BARIK VS	GYANA RANJAN DHAL VS	// BALIANTA P.S. /114 /2022 ()
140	CRLMA/0000384/2023	STATE OF ODISHA MADAN MOHAN BISWAL VS	ANIMA KUMARI DEI VS	// / /0 ()
141	CRLMA/0000385/2023	STATE OF ODISHA(VIG.) HIRAKNATH SOUNTH VS	ADV VS	// / /0 ()
142	CRLMA/0000386/2023	STATE OF ODISHA HIRAKNATH SOUNTH VS	ADV VS	// / /0 ()
143	CRLMC/0004265/2023	STATE OF ODISHA KUMAR RAGHVENDRA SINGH VS	PRANAB KUMAR GHOSE VS	// CUTTACK VIGILANCE /2 /1996 ()
144	CRLMC/0004266/2023	STATE OF ODISHA(VIG.) SRIKANTA TANDI VS	KIRTAN DANG VS	// LOISINGHA(BOLANGIR) /109 /2022 ()
145	CRLMC/0004267/2023	STATE OF ODISHA SUKANTA KUMAR MOHANTY VS	DEBENDRA KUMAR SAHOO 1 VS	// CHHENDIPADA /215 /2021 ()
146	CRLMC/0004268/2023	STATE OF ODISHA DHANA KHEMUNDU VS	NEELAKANTHA PANDA VS	// / /0 JMFC, LAMTAPUT(Koraput)
147	CRLMC/0004269/2023	STATE OF ODISHA PRADEEP KUMAR MISHRA VS	RAMDAS ACHARY VS	// / /0 MISCA/0000004/2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004270/2023	JAMBESWAR PATRA VS KRISHNA CHANDRA PATRA	CHIRANJEEV BIDYABHUSHAN VS	//0 () //
149	CRLMC/0004271/2023	MINISH @ MANISH GARUD VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /11 /2021 () //
150	CRLMC/0004272/2023	MANGULI MAHARANA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	//0 () //
151	CRLMC/0004273/2023	BIJAY JENA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	CHAULIAGANJA /123 /2023 () //
152	CRLMC/0004274/2023	SUSHREE NIHARIKA HOTA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	SAMBALPUR TOWN /66 /2023 () //
153	CRLMC/0004275/2023	JHARANA PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
154	CRLMC/0004276/2023	A.SAMEER RAJA VS STATE OF ODISHA	LAXMIDHAR DASH VS	//0 () //
155	CRLMC/0004277/2023	DEBUNA@DEBARAJ MAHARANA VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOP /13 /2023 () //
156	CRLMC/0004278/2023	BIKASH KESHAR MISHRA@BIKASH MISHRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /137 /2018 () //
157	CRLMC/0004279/2023	SUMIT SUNA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /320 /2022 () //
158	CRLMC/0004280/2023	ANNAPURNA GAHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 () //
159	CRLMC/0004281/2023	SHANTI SATMAN	LALITENDU BHUYAN	MALKANGIRI /389 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0004282/2023	CHIRANJIB DASH	AMLAN SHAKTI PAUL	MAHILA PS SAMBALPUR /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0004283/2023	SUDHIR RANJAN NANDA	DEBA KUMAR RATH	JHARSUGUDA /55 /2021
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0004284/2023	GOPINATH SAHOO	PRASANTA KUMAR SAHOO	TAISARA /3 /2016
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0004285/2023	RANJAN NAIK	J.N.PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0004286/2023	SUNIL DIGAL	SURYAKANTA DWIBEDI	GOCHHAPADA /97 /2015
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0004287/2023	GOPINATH BARIK	DURGADAS ROY	/ /0
		VS	VS	()
		ROSHANLAL BANSAL		//
166	CRLMC/0004288/2023	SIBA PRASAD SAHOO	BISHNU PRASAD RATH	MAHANGA /81 /2022
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0004289/2023	DINABANDHU ROUT	GURUPRASAD BEHERA	SORO /126 /2012
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0004290/2023	TRINATH SAHU	BHARAT BHUSAN ROUSTRAY	BARGARH /349 /2022
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0004291/2023	CONGRESS MOHAPATRA	KARTIK CHANDRA TRIPATHY	DELANGA /350 /2022
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0001840/2023	PITAMBAR PANDA	DILLIP RAY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0001841/2023	SUPERINTENDENT OF POLICE, BHADRAK DEBANANDA DAS VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// / /0 ()
172	CRLMP/0001842/2023	NIHARIKA SENAPATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// / /0 ()
173	CRLMP/0001843/2023	PRIYADARSHINI MOHAPATRA VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	// / /0 ()
174	CRLMP/0001844/2023	NISHITH RANJAN PARIDA VS SUSMITA NANDA	AMIT PRASAD BOSE VS	// / /0 JUDGE FAMILY COURT,GANJAM(Ganjam)
175	CRLMP/0001845/2023	PRABIR JENA VS IIC BHADRAK TOWN POLICE STATION, BHADRAK	GOPINATH MISHRA VS	// / /0 ()
176	CRLMP/0001846/2023	SATYANARAYAN BARIK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// / /0 ()
177	CRLMP/0001847/2023	DEBASIS PATRA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// / /0 ()
178	CRLMP/0001848/2023	TULASI BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	// / /0 ()
179	CRLMP/0001849/2023	BASANTI BISWAL VS STATE OF ODISHA	SARAT KUMAR JENA VS	// / /0 ()
180	CRLMP/0001850/2023	RAGHAB SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// / /0 ()
181	CRLMP/0001851/2023	SASIKANT SASMAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0001852/2023	SUBHADEEPIKA BISWAL VS IIC CHAULIAGANJ POLICE STATION, CUTTACK	RAMESH AGARWAL VS	//0 0 //
183	CRLMP/0001853/2023	SK.NASRULLA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	//0 0 //
184	CRLMP/0001854/2023	SAGARIKA GOUDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 0 //
185	CRLMP/0001855/2023	SUSHANTA KUMAR PARIDA VS COMNR. OF POLICE, BHUBANESWAR	DILLIP RAY VS	//0 0 //
186	CRLREV/0000493/2023	BINAY KUMAR SAHANI VS MEERA SAHANI	MAHESWAR MOHANTY VS	//0 0 //
187	CRLREV/0000494/2023	RAMACHANDRA PANDA VS LAXMIPRIYA PANDA	SANJIB MOHANTY VS	//0 0 //
188	FAO/0000427/2023	BIREN KUMAR PAUL VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
189	FAO/0000428/2023	D.M, M/S ORIENTAL INSURANCE CO. LTD. VS SANKIRTAN BEHERA	SOMNATH ROY VS	// 0 //
190	MACA/0000878/2023	LEGAL MANAGER, M/S.TATA AIG GENERAL INSURANCE CO. LTD. VS NIRANJANA KUND	ANNEHIBIDA PATI VS	// 0 //
191	MACA/0000879/2023	PURBA DHANGADA MAJHI VS DAMBRU BENIA	DIPTI RANJAN BHOKTA VS	// 0 //
192	MACA/0000880/2023	KUMARI MAJHI @ NAYAK VS NILAMBAR NAYAK	DIPTI RANJAN BHOKTA VS	// 0 //
193	MACA/0000881/2023	NATIONAL INCSURANCE CO. LTD.	SABITA RANJAN PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MACA/0000882/2023	RAMA BALMUCHA PRAKASH CHANDRA SUBUDHI	DEBASISH PATNAIK	//
		VS	VS	0
195	RSA/0000387/2023	PADMA CHARAN PATRA KANKALI@ KANKARULU JAGEYA@JAGA@K.JAGA SANJAY KUMAR PRADHAN		//
		VS	VS	0
196	RSA/0000388/2023	KANKALI GOURAMMA RABINDRA MOHAPATRA	PRAKASH RANJAN BARIK	//
		VS	VS	0
197	RSA/0000389/2023	LABANYA BEWA SIBARAMA RATH	PRAKASH RANJAN BARIK	//
		VS	VS	0
198	RSA/0000390/2023	KUMUDINI PANDA MALA ROY	SREEJIT MOHANTY	//
		VS	VS	0
199	RSA/0000391/2023	SEEMA ROY BERHAMPUR MILK PRODUCTION CO OP SOCIETY	SOUBHAGYA SUNDAR DAS	//
		VS	VS	0
200	RSA/0000392/2023	SRI LAXMI NRUSHINGHA MAHAPRABHU BIJE DAMAYANTI MOHAPATRA	SRI HARADAKHANDIMATHA PRAFULLA KUMAR KAR	//
		VS	VS	0
201	RVWPET/0000364/2023	MADHA MOHAPATRA STATE OF ODISHA	GAJENDRANATH ROUT, A.S.C.	//
		VS	VS	0
202	TRP(C)/0000302/2023	SATYASHRI MOHAPATRA HIMADRI TANAYA MOHAPATRA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
203	TRP(C)/0000303/2023	BIBEKANANDA DASH LIPSA JENA	PRAVASHA PUJAREE PARIDA	//
		VS	VS	0
204	TRPCRL/0000090/2023	PRASANTA KUMAR SWAIN SRIPATI BISWAL	RAMESH CHANDRA SWAIN	AIRPORT /215 /2023
		VS	VS	JUDGE FAMILY COURT,BHUBANESWAR(Khordha)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0002370/2023	NEHA MOHANTY DEEPAK MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	Crp/0000109/2023 // 0 //
206	WA/0002371/2023	JAGDISH PRASAD HARIT VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
207	WA/0002372/2023	PRITAPAL KAUR VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
208	WA/0002373/2023	RAJ KUMAR SHAH VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
209	WA/0002374/2023	PRINCIPAL SECRETARY, AGRICULTURE AND FARMERS WELFARE, BALASORE VS MAHESWAR NANDA	MRS. JAYAKRISHNA BALABANTARAY, A.G.A VS	// 0 //
210	WA/0002375/2023	SUSHIL KUMAR GARG VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
211	WA/0002376/2023	KAILASH CHANDRA RATH VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
212	WA/0002377/2023	DISTRICT EDUCATION OFFICER, BALASORE VS GOURANGA CHARAN DHAR	SASWAT DAS, A.G.A VS	// 0 //
213	WA/0002378/2023	STATE OF ODISHA VS SUDHIR KUMAR SAHOO	SAROJA KANTA SAMAL, A.G.A VS	// 0 //
214	WA/0002379/2023	STATE OF ODISHA VS SANJIB KUMAR SAHOO	SAROJA KANTA SAMAL, A.G.A VS	// 0 //
215	WA/0002380/2023	IPSITA DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0002381/2023	MUKUNDALAL SAHOO VS PHULAMATI SAHU	ADV. VS	// 0 //
217	WA/0002382/2023	STATE OF ODISHA VS SASMIREKHA DAS	SAROJA KANTA SAMAL, A.G.A. VS	// 0 //
218	WA/0002383/2023	BIJAYA @ BIJAY KUMAR SAHOO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
219	WP(C)/0030588/2023	ER DEBASHISHA HOTA VS THE COLLECTOR, DHENKANAL		// 0 //
220	WP(C)/0030589/2023	PUSPALATA BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
221	WP(C)/0030590/2023	SARATA KUMAR SARANGI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
222	WP(C)/0030591/2023	SATYAJIT PATNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
223	WP(C)/0030592/2023	SITARAM NAIK VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
224	WP(C)/0030593/2023	MINAKETAN RATHA VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
225	WP(C)/0030594/2023	GITARANI SAHOO VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
226	WP(C)/0030595/2023	MAHESWAR PRASAD PATRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
227	WP(C)/0030596/2023	SUDHASINDHU PRADHAN	GYANA RANJAN SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0030597/2023	RAMESH CHANDRA NAIK	ANAM CHARAN PANDA	//
		VS	VS	0
		STATE BANK OF INDIA, BBSR		//
229	WP(C)/0030598/2023	BASANTA KUMAR SAHU	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0030599/2023	SASMITA KUMARI PATRA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0030600/2023	BIJAYA KUMAR DAKUA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0030601/2023	SAHADEV DAS @ BHOI	MANASH RANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0030602/2023	JITENDRA KUMAR SAHOO	MOHIT AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0030603/2023	UJWAL KUMAR BARIK	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0030604/2023	NKS CONSTRUCTION AND ENGINEERS PVT. LTD., JAWAHAR NAGAR, BHOIPATRA	DEBASINI MOHAPATRA	//
		VS	VS	0
		PRINCIPAL CHIEF COMMNR., INCOME TAX, ODISHA, BBSR		//
236	WP(C)/0030606/2023	M/S. BRAHMANI RIVER PELLETS LTD., BBSR	SAMBIT RATH	//
		VS	VS	0
		SHASHIKANTA MOHTA		//
237	WP(C)/0030607/2023	M/S. KUNAL CHIXS POULTRY PRODUCTION COMPLEXT, BALSAMAPUR	DEBANSI MUND	//
		VS	VS	0
		IDBI BANK LTD. BBSR		//
238	WP(C)/0030608/2023	BRIGHT EDUCATIONAL CHARITABLE TRUST, BBSR	UMA CHARAN MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0030609/2023	STATE OF ODISHA ANANDA NAYAK VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
240	WP(C)/0030610/2023	STATE OF ODISHA GAUDI DEI VS	BIJAYA KUMAR NAYAK (3) VS	// // ()
241	WP(C)/0030611/2023	STATE OF ODISHA BHUBANESWAR @ BHOBANI SAHOO VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // ()
242	WP(C)/0030612/2023	STATE OF ODISHA BENUDHARA PUHANA VS	PRADEEP KUMAR DAS VS	// // ()
243	WP(C)/0030613/2023	STATE OF ODISHA HRUDANANDA JENA VS	SURJYA NARAYAN SAHU VS	// // ()
244	WP(C)/0030614/2023	STATE OF ODISHA BAINSHIDHAR SUNDARAY VS	SURENDRA KUMAR SAHOO VS	// // ()
245	WP(C)/0030615/2023	STATE OF ODISHA TARAMANI BEHERA VS	NIRANJAN PANDA VS	// // ()
246	WP(C)/0030616/2023	STATE OF ODISHA NIRANJAN BEHURA VS	SUKANTA KUMAR NAYAK 2 VS	// // ()
247	WP(C)/0030617/2023	STATE OF ODISHA PARSURAM SAMAL VS	SUDEEP KUMAR SARANGI VS	// // ()
248	WP(C)/0030618/2023	STATE OF ODISHA LOKANATH SATAPATHY VS	SURENDRA PRASAD BARIK VS	// // ()
249	WP(C)/0030619/2023	STATE OF ODISHA AMIYA RANJAN CHOUDHURY VS	SAMVIT MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0030620/2023	MANOJ KUMAR SETHY VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
251	WP(C)/0030621/2023	RAMANATH SWAIN VS THE CHAIRMAN/REVIEWING AUTHORITY, OFDC LTD., BBSR	BHABANI SHANKAR MISHRA 3 VS	// 0 //
252	WP(C)/0030622/2023	RAMANATH SWAIN VS THE CHAIRMAN/REVIEWING AUTHORITY, OFDC LTD., BBSR	BHABANI SHANKAR MISHRA 3 VS	// 0 //
253	WP(C)/0030623/2023	RAMANATH SWAIN VS THE CHAIRMAN/REVIEWING AUTHORITY, OFDC LTD., BBSR	BHABANI SHANKAR MISHRA 3 VS	// 0 //
254	WP(C)/0030624/2023	SK.MURSHID VS STATE OF ODISHA	AJAY KUMAR NANDY VS	// 0 //
255	WP(C)/0030625/2023	NEPAL CHANDRA DAS VS THE STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
256	WP(C)/0030626/2023	SANTOSH KUMAR JAISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
257	WP(C)/0030627/2023	PADMANAV DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
258	WP(C)/0030628/2023	BHARATI PAHI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
259	WP(C)/0030629/2023	NABAKISHORE MALLIK VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
260	WP(C)/0030630/2023	HIRALAL MEHER VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
261	WP(C)/0030631/2023	SASMITA DASH	NIHAL RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0030632/2023	RABINDRANATH BEHERA	NIHAL RATH	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT., BBSR		//
263	WP(C)/0030633/2023	PRASHANTA KUMAR MOHAPATRA	BIBHUTI BHUSAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0030634/2023	M.C. OF SHREE JAGANNATH ADARSHA UCHA VIDYAPITH	SHASHIBHUSHAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0030635/2023	TRISHA NURSING CENTRE, CUTTACK	PAMI RATH	//
		VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR		//
266	WP(C)/0030636/2023	NRUSINGHA CHARANA PATANAYAK	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0030637/2023	KSHIRODA KUMAR SWAIN	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0030638/2023	PARAMESWAR MAHANTA	RANJAN KUMAR ROUT	//
		VS	VS	0
		COLLECTOR, KEONJHAR		//
269	WP(C)/0030639/2023	CHHUNU KUMBHAR	ALOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0030640/2023	VIGYAN BHARATI CHARITABLE TRUST, BBSR	DEBASHIS NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0030641/2023	KALABATI BHUYAN	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0030642/2023	BICHITRANANDA PATRO	SIDHESWAR MALLIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0030643/2023	STATE OF ODISHA GAJENDRA PRASAD SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
274	WP(C)/0030644/2023	STATE OF ODISHA ASHOK KUMAR MOHAPATRA VS	KISHORE CHANDRA PRADHAN VS	// // ()
275	WP(C)/0030645/2023	STATE OF ODISHA JUDHISTIR PATRA VS	ALOK KUMAR DAS VS	// // ()
276	WP(C)/0030646/2023	STATE OF ODISHA PULIN KUAMR BEHERA VS	KISHORE CHANDRA PRADHAN VS	// // ()
277	WP(C)/0030647/2023	STATE OF ODISHA M/S. JPEE DRUGS VS	ARUN KUMAR NAYAK VS	// // ()
278	WP(C)/0030648/2023	STATE OF ODISHA SUDHIR KUMAR PANIGRAHI VS	JUGALA KISHORE PANDA VS	// // ()
279	WP(C)/0030649/2023	STATE OF ODISHA NALINI SAHOO VS	MANOJ KUMAR PATI VS	// // ()
280	WP(C)/0030650/2023	COMMISSIONER, CONSOLIDATION, ODISHA M/S. MAA KANAKDURGA STONE CRUSHER, GANJAM VS	VARADA PRASANNA SARANGI VS	// // ()
281	WP(C)/0030651/2023	DY. SUPTD. OF POLICE, BBSR NALINI SAHOO VS	MANOJ KUMAR PATI VS	// // ()
282	WP(C)/0030652/2023	COMMISSIONER, CONSOLIDATION, ODISHA ANIL @ ANIL KUMAR KUKREJA VS	SRINIBASH SATAPATHY VS	// // ()
283	WP(C)/0030653/2023	STATE OF ORISSA SUBASH CHANDRA SAMAL VS	PRAKASH KUMAR MISHRA VS	// // ()
		THE STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0030654/2023	HAREKRUSHNA SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
285	WP(C)/0030655/2023	SASIPAL MAHANAND VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
286	WP(C)/0030656/2023	HRUDANANDA PAHULEI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
287	WP(C)/0030657/2023	RASHMI RANJAN SWAIN VS THE STATE OF ODISHA	BHARAT JALLI VS	// 0 //
288	WP(C)/0030658/2023	SUBHRAKESHI MALLICK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
289	WP(C)/0030659/2023	SUMITRA JENA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
290	WP(C)/0030660/2023	BIRENDRA KUMAR MISHRA VS GOVT. OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
291	WP(C)/0030661/2023	SUSANTA KUMAR JENA VS THE GOVT. OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
292	WP(C)/0030662/2023	MRUTYUNJAYA MOHAPATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
293	WP(C)/0030663/2023	KAILASH CHANDRA MALLICK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	WP(C)/0030664/2023	SADHABA DEI VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
295	WP(C)/0030665/2023	KULAMANI BALIARSINGH	SUDARSAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0030666/2023	KHETRABASI BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0030667/2023	KHETRABASI BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0030668/2023	KHETRABASI BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0030669/2023	SAKUNTALA DAS	KIRAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0030670/2023	SREEBATS KUMAR PANDA	SIBA NARAYAN PANDA	//
		VS	VS	0
		ADDL. COMMISSIONER, ADDL. REVISIONAL COURT NO.3, BBSR		//
301	WP(C)/0030671/2023	DIBYA RANJAN MAHAKUD	KARUNAKAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0030672/2023	SANJIV AUTOMOBILE, BALASORE	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0030673/2023	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT.LTD.,BBSR	BISMAY DASH	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0030674/2023	K. RABINDRA KUMAR PATRO	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0030675/2023	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT.LTD.,BBSR	BISMAY DASH	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0030676/2023	BHAGABAN DASH	NIRANJAN BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0030677/2023	STATE OF ODISHA M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT BBSR VS	PISMA YD, VS	// // 0
308	WP(C)/0030678/2023	STATE OF ODISHA M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT BBSR VS	PISMA YD, VS	// // 0
309	WP(C)/0030679/2023	STATE OF ODISHA M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT BBSR VS	PISMA YD, VS	// // 0
310	WP(C)/0030680/2023	STATE OF ODISHA KADHI PRADHAN VS	TRILOCHAN PANIGRAHI VS	// // 0
311	WP(C)/0030681/2023	STATE OF ODISHA M/S. SUDARSHAN PRADHAN VS	KSHIROD KUMAR SAHOO VS	// // 0
312	WP(C)/0030682/2023	COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA KAMALINI PATRA VS	KARUNAKAR RATH VS	// // 0
313	WP(C)/0030683/2023	STATE OF ODISHA DIBAKAR PRADHAN VS	SANGRAM JENA VS	// // 0
314	WP(C)/0030684/2023	STATE OF ODISHA PREMSAGAR ORAM VS	ARABINDA TRIPATHY VS	// // 0
315	WP(C)/0030685/2023	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	PRAKASH KUMAR MISHRA VS	// // 0
316	WP(C)/0030686/2023	STATE OF ODISHA GOPINATH DEV AND RADHAKANTA DEV, PIPLI, PUNJ VS	BIREN SANKAR TRIPATHY VS	// // 0
317	WP(C)/0030687/2023	COMMN. OF ENDOWMENTS, ODISHA, BBSR PRABHAKAR KHILLAR VS	PRAKASH KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0030688/2023	GAYADHAR MOHAPATRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
319	WP(C)/0030689/2023	DURGAMADHABA SAHOO VS STATE OF ODISHA	PRAMOD KUMAR BISWAL VS	// 0 //
320	WP(C)/0030690/2023	RAJENDRA DAS VS THE STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
321	WP(C)/0030691/2023	SOUTHERN ODISHA ELECTRICAL CONTRACTORS ASSOCIATION VS STATE OF ODISHA	PRASANTA KUMAR SAMAL VS	// 0 //
322	WP(C)/0030692/2023	SNIGDHARANI PATNAIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
323	WP(C)/0030693/2023	BHARATI DEI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
324	WP(C)/0030694/2023	PRASANTA BEHERA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
325	WP(C)/0030695/2023	KUNI NAYAK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
326	WP(C)/0030696/2023	PRAFULLA CHANDRA PANDA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0030697/2023	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
328	WP(C)/0030698/2023	BIKRAM SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
329	WP(C)/0030699/2023	SACHIDANANDA SASMAL	SUBAS CHANDRA DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0030700/2023	ROHIT KUMAR JENA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0030701/2023	CHANDAN KUMAR DEY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0030702/2023	DHANU SAGARIA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0030703/2023	HARIHAR SI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		COLLECTOR AND DM, MAYURBHANJ		//
334	WP(C)/0030704/2023	MD. ZAFAR NOOR	K.M.H.NIAMATI	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0030705/2023	SUSHANTA KUMAR PATEL	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0030706/2023	SARBESWAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0030707/2023	DURYODHAN SAGARIA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0030708/2023	PUSPANJALI PANDA	AMITAV TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0030709/2023	JAJATI MANJARI LENKA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0030710/2023	PRASANNA KUMAR DASH	SANTOSH KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0030711/2023	STATE BANK OF INDIA, BBSR M/S. ROYAL GRANITE, GANJAM VS DY. COMMNR. OF CT AND GST, GANJAM	SUBRAT SATPATHY VS	// // 0 //
342	WP(C)/0030712/2023	LAXMAN CHANDRA MOHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
343	WP(C)/0030713/2023	PRADEEP KUMAR BAL VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
344	WP(C)/0030714/2023	DILLIP KUMAR ROUT VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
345	WP(C)/0030715/2023	CHAITANYA CHARAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
346	WP(C)/0030716/2023	M/S. ROYAL GRANITE, GANJAM VS DY. COMMNR. OF CT AND GST, GANJAM	SUBRAT SATPATHY VS	// 0 //
347	WP(C)/0030717/2023	BATAKRISHNA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
348	WP(C)/0030718/2023	M/S. ROYAL GRANITE, GANJAM VS DY. COMMNR. OF CT AND GST, GANJAM	SUBRAT SATPATHY VS	// 0 //
349	WP(C)/0030719/2023	GAJENDRA NATH MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
350	WP(C)/0030720/2023	AMIYA KUMAR DAS VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
351	WP(C)/0030721/2023	KIRAN PROJECTS PVT LTD. CUTTACK VS CUTTACK DEVELOPMENT AUTHORITY	SOUMYA DEV RAY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0030722/2023	RABINDRA KUMAR PANDA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
353	WP(C)/0030723/2023	HARAPRIYA SASMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
354	WP(C)/0030724/2023	JHUNU DAS VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
355	WP(C)/0030725/2023	M/S MUKTESWAR TRANSPORT VS COMMISSIONER OF CT AND GST,ODISHA	KAJAL SAHOO VS	// 0 //
356	WP(C)/0030726/2023	SANJITA JENA VS THE STATE OF ODISHA	PRATAP KESHARI DEO VS	// 0 //
357	WP(C)/0030727/2023	BHARAT CHARAN SAHU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
358	WP(C)/0030728/2023	RAMESH CHANDRA ROUT VS ODISHA GRAMYA BANK, BADALPUR	JUGALA KISHORE PANDA VS	// 0 //
359	WP(C)/0030729/2023	BASANTA SAHOO VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
360	WP(C)/0030730/2023	DR. ARDHENDU SEKHAR BHOL VS GOVT. OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
361	WP(C)/0030731/2023	MANORANJAN @ MONARANJAN SANTARA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
362	WP(C)/0030732/2023	RAMESH CHANDRA NAIK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
363	WP(C)/0030733/2023	ABHAYA KUMAR MOHANTY	SADASIVA PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0030734/2023	MADHUSMITA DAS	DHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0030735/2023	HOTEL BLUE LAGOON, BBSR	SUKANTA KUMAR DALAI	//
		VS	VS	0
		CM, UNION BANK OF INDA		//
366	WP(C)/0030736/2023	PRADIPTA KUMAR SWAIN	SUDARSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0030737/2023	RAMANATH BISWAL	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		THE SUB-COLLECTOR, BALASORE		//
368	WP(C)/0030738/2023	BANAMBR BEHERA	SUDARSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0030739/2023	M/S. KBM CONSTRUCTION, PURI	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0030740/2023	SANJAY KUMAR SETHY	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0030741/2023	BAIRAGI CHARAN SINGH	SUDARSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0030742/2023	BIPIN BIHARI BEHERA	SUDARSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0030743/2023	KRUSHNA CHANDRA SWAIN	JAYADEBA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0030744/2023	RASMITA BINDHANI	NRUSINGH CHARAN ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0030745/2023	STATE OF ODISHA PRAMOD KUMAR PANDEY VS	UMESH CHANDRA PATNAIK VS	// // ()
376	WP(C)/0030746/2023	STATE OF ODISHA SANANDA KUMAR MEHER VS	AMITABH MISHRA VS	// // ()
377	WP(C)/0030747/2023	REGISTRAR, COOPERATIVE SOCIETIES, BBSR PANKAJINI MOHANTY @ PATRO VS	ARUN KUMAR MISHRA VS	// // ()
378	WP(C)/0030748/2023	BLOCK EDUCATION OFFICER, KORAPUT GAYADHAR DAS VS	DURGESH NARAYAN RATH VS	// // ()
379	WP(C)/0030749/2023	STATE OF ODISHA BISWESH KUMAR SAHU VS	SUSHANTA KUMAR PRADHAN VS	// // ()
380	WP(C)/0030750/2023	STATE OF ODISHA DHULESWAR PRADHAN VS	HRUDANANDA MOHAPATRA VS	// // ()
381	WP(C)/0030751/2023	STATE OF ODISHA M/S SNS INDUSTRIAL WORKS PVT. LTD., ANGUL VS	JAGAMOHAN PATTANAIAK VS	// // ()
382	WP(C)/0030752/2023	THE CHAIRMAN CUM M.D., MCL, SAMBALPUR BHASKAR CHANDRA MOHANTY VS	BHABANI PRASAD SAMAL VS	// // ()
383	WP(C)/0030753/2023	STATE OF ODISHA MOHHAMED ARIF VS	PRABODHA CHANDRA NAYAK VS	// // ()
384	WP(C)/0030754/2023	STATE OF ODISHA SUCHISMITA GIRI VS	RAMESH CHANDRA MAHARANA VS	// // ()
385	WP(C)/0030755/2023	STATE OF ODISHA SUBASH CHANDRA MOHARANA VS	DILLIP KUMAR RAY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0030756/2023	RAMA CHANDRA BEHERA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// () //
387	WPCRL/0000132/2023	TRUSHNARANI PATTANAİK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// // /0
388	ABLAPL/0010193/2023	RADHAKRUSHNA BARIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BADSAHI /347 /2023 () //
389	ABLAPL/0010194/2023	NIHAR RANJAN MOHAPATRA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BADAGODA P.S. /354 /2023 () //
390	ABLAPL/0010195/2023	AMITA MUNDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	DAITARI /50 /2023 () //
391	ABLAPL/0010196/2023	MIR TAIMUR VS STATE OF ODISHA	HAREKRUSHNA DASH VS	// /0 ()
392	ABLAPL/0010197/2023	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// /0 ()
393	ABLAPL/0010198/2023	BISHAL KAR VS STATE OF ODISHA	S.S.RAY (2) VS	TAISARA /256 /2022 () //
394	ABLAPL/0010199/2023	KAILASH @ BIJAY DAS VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /92 /2020 () //
395	ABLAPL/0010200/2023	PAWAN PRADHAN @ NIRMAL CHANDRA PRADHANJAGABANDHU SAHU VS STATE OF ODISHA	VS VS	JHARBANDH /128 /2023 () //
396	ABLAPL/0010201/2023	SANDEEP @ SANDIP KUMAR SAHOO VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	DHENKANAL SADAR /635 /2023 () //
397	ABLAPL/0010202/2023	BASANTA KUMAR SARANGI @ LANDA	ARJEET MISHRA	BOIPARIGUDA /34 /2015

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0010203/2023	SAROJ PARIDA	PRADEEP KUMAR DAS	BANSADA /168 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0010204/2023	BIJAY KUMAR SAHOO @ BATUA	SATYA RANJAN MULIA	JAGATPUR /61 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0010205/2023	RAJ KUMAR JENA	GOPAL KRISHNA NAYAK	GANGAPUR (ASKA) /119 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0010206/2023	TITU ROUT @ TITUA ROUT	DEEPAK KU SAHOO	MARSHAGHAI /463 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0010207/2023	SUDHANSU SEKHAR DAS	DEEPAK KU SAHOO	PATTAMUNDAI /422 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0010208/2023	PRAHALLAD OJHA	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP /350 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0010209/2023	KHIROD JENA	DEEPAK KU SAHOO	PATKURA /359 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0010210/2023	DEEPAK KUMAR DAS @ DIPU	SRIKANTA PANDA	NAYAPALLI P.S. /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0010211/2023	SUSANTA KUMAR GOUDA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /165 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0010212/2023	LULU @ SASHIKANTA SAMANTARAY	AMLAN SHAKTI PAUL	KHURDA MODEL /574 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0010213/2023	PRADEEP KUMAR BEHERA	DIGAMBAR SETHI	BAGDIA /163 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0010214/2023	STATE OF ODISHA ASHOK KUMAR PANIGRAHY @ ASHOK KUMAR PANIGRAHY VS	ARAJI KISHORE PANDA VS	// PURUSHOTTAMPUR /314 /2022 ()
410	ABLAPL/0010215/2023	STATE OF ODISHA BISWARANJAN MOHANTY @ PUCHU VS	ABAKASH NANDA VS	// CRRI /140 /2023 ()
411	ABLAPL/0010216/2023	STATE OF ODISHA PRAKASH DALAI @ CHAGALA VS	ARIJEET MISHRA VS	// MARSHAGHAI /463 /2023 ()
412	ABLAPL/0010217/2023	STATE OF ODISHA PARAMANANDA SAHOO VS	PRADIPTA BEURA VS	// DHENKANAL SADAR /710 /2023 ()
413	ABLAPL/0010218/2023	STATE OF ODISHA PARESH DEHURY VS	BIRAJA PRASAD NANDA VS	// KANIHA /154 /2022 ()
414	ABLAPL/0010219/2023	STATE OF ODISHA BISHNU CHARAN BISWAL VS	MD. GOLAM MADANI VS	// DHAMNAGAR /427 /2023 ()
415	ABLAPL/0010220/2023	STATE OF ODISHA ASHOK KUMAR PATTANAYAK VS	PRASANNA KUMAR MISHRA VS	// / /0 ()
416	ABLAPL/0010221/2023	STATE OF ODISHA BATAKRUSHNA DEHURY VS	PRASANNA KUMAR MISHRA VS	// TUMUSINGA /124 /2023 ()
417	ABLAPL/0010222/2023	STATE OF ODISHA PUPI @ ABHIJIT SWAIN VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /250 /2023 ()
418	ABLAPL/0010223/2023	STATE OF ODISHA GANGU NAIK @ ADITYA KUMAR NAIK VS	BISWAJIT MOHANTY VS	// BHANJANAGAR /717 /2023 ()
419	ABLAPL/0010224/2023	STATE OF ODISHA KHURI BEGUM VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	// NAYAGARH /168 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0010225/2023	NARENDRA KUMAR NAYAK VS STATE OF ODISHA	GOREKHANATH DAS VS	//0 () //
421	ABLAPL/0010226/2023	KARENT @ KABULA KHAN VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH /168 /2023 () //
422	ABLAPL/0010227/2023	AMIR JABBAR MUJAWAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /166 /2023 () //
423	ABLAPL/0010228/2023	PUNAM SAHA VS STATE OF ODISHA	AKSHAYA KUMAR PATI VS	PURIGHAT /228 /2023 () //
424	ABLAPL/0010229/2023	BIJAYA THATI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /188 /2019 () //
425	ABLAPL/0010230/2023	BENUDHAR BARIK @ BENU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	ODAGAON /6 /2017 () //
426	ABLAPL/0010231/2023	SANTOSH BHOL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /292 /2023 () //
427	ABLAPL/0010232/2023	LALIT MAJHI VS STATE OF ODISHA(VIG.)	BHOJARAJ SETH VS	SAMBALPUR VIGILANCE /81 /2016 () //
428	ABLAPL/0010233/2023	SWADHIN KUMAR PRADHAN VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	CHARMAL /103 /2023 () //
429	ABLAPL/0010234/2023	BAYA @ SIDHARTHA SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /402 /2023 () //
430	ABLAPL/0010235/2023	DEBASHIS PATTNAİK VS STATE OF ODISHA	ARABINDA TRIPATHY VS	MAHILA P.S. BUXIBAZAR /112 /2023 () //
431	ABLAPL/0010236/2023	MUNA @ PRIYADARSHAN DAS	BIJAY JENA	MARINE PST TALCHUA /125 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0010237/2023	STATE OF ODISHA DIGAMBAR PANIGRAHY @ PANIGRAHI	JUGALA KISHORE PANDA	// PURUSHOTTAMPUR /314 /2022
		VS	VS	()
433	ABLAPL/0010238/2023	STATE OF ODISHA KABI @ KABINDRA MALLICK	ARIJEET MISHRA	// MARSHAGHAI /121 /2021
		VS	VS	()
434	ABLAPL/0010239/2023	STATE OF ODISHA CHANDRAMOHAN JARIKA	ARIJEET MISHRA	// / /0
		VS	VS	()
435	ABLAPL/0010240/2023	STATE OF ODISHA SAILENDRA MAHARANA	MANAS RANJAN KHATUA	// / /0
		VS	VS	()
436	ABLAPL/0010241/2023	STATE OF ODISHA BASANTA MOHARANA	SATYAJIT MOHAPATRA	// SIMULIA /243 /2023
		VS	VS	()
437	ABLAPL/0010242/2023	STATE OF ODISHA GUNDUCHI CHHUALASINGH	BIDYADHAR MANSINGA	// CAPITAL P.S. /543 /2023
		VS	VS	()
438	ABLAPL/0010243/2023	STATE OF ODISHA AJIT PENTHOI	ADITI HOTA	// / /0
		VS	VS	()
439	ABLAPL/0010244/2023	STATE OF ODISHA AJIT PENTHOI	ADITI HOTA	// CHHENDIPADA /515 /2022
		VS	VS	()
440	ABLAPL/0010245/2023	STATE OF ODISHA SURESH CHANDRA NAIK	GAGAN BIHARI SINGH	// DASPALLA /23 /2000
		VS	VS	()
441	ABLAPL/0010246/2023	STATE OF ODISHA AMIYA KUMAR DANTA	JUGALA KISHORE PANDA	// KANTABANJI /268 /2023
		VS	VS	()
442	ABLAPL/0010247/2023	STATE OF ODISHA DINABANDHU DAS	BHABANI SHANKAR DASPARIDA	// BHADRAK TOWN /139 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0010248/2023	STATE OF ODISHA KANAKALATA NAYAK VS	PRASANTA KUMAR SATAPATHY VS	// BASUDEVPUR /505 /2023 ()
444	ABLAPL/0010249/2023	STATE OF ODISHA SK ABDUL KADIR VS	SAROJ BARIK VS	// SAHADEV KHUNTA /348 /2023 ()
445	ABLAPL/0010250/2023	STATE OF ODISHA SANJIB @ SANJAY KUMAR MOHANTY VS	LAXMINARAYAN RAYATSINGH VS	// SORO /544 /2023 ()
446	ABLAPL/0010251/2023	STATE OF ODISHA KALIA @ AMIT JAGADALA VS	BHABANI SHANKAR DASPARIDA VS	// BIRMAHARAJPUR /144 /2023 ()
447	ABLAPL/0010252/2023	STATE OF ODISHA BISWANATH JENA @ BULU JENA VS	PRAVASHA PUJAREE PARIDA VS	// PAHALA /272 /2023 ()
448	ABLAPL/0010253/2023	STATE OF ODISHA ASHUTOSH MOHANTY VS	SATYA RANJAN MULIA VS	// MARINE PENTHAKATA /75 /2023 ()
449	ABLAPL/0010254/2023	STATE OF ODISHA NABAKRISHNA BEHERA VS	SANTOSH KUMAR MAHANTY VS	// PURUSHOTTAMPUR /626 /2023 ()
450	ABLAPL/0010255/2023	STATE OF ODISHA AMIT MALLIK @ AMIT MALLICK VS	JYOTIRMAYA SAHOO VS	// BARGARH SADAR /97 /2015 ()
451	ABLAPL/0010256/2023	STATE OF ODISHA AMIT MALLIK @ AMIT MALLICK VS	JYOTIRMAYA SAHOO VS	// BARGARH /380 /2015 ()
452	ABLAPL/0010257/2023	STATE OF ODISHA PRAKASH PRADHAN @ KALU VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /228 /2010 ()
453	ABLAPL/0010258/2023	STATE OF ODISHA PRAMOD KUMAR PANDA VS	SATYANARAYAN BHRAMAR RAY VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0010259/2023	DURYODHAN @ DURUJ BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /70 /2014 () //
455	ABLAPL/0010260/2023	SUBHRANTA DASH VS STATE OF ODISHA	KUMAR KASHYAP VS	BALASORE TOWN /123 /2023 () //
456	ABLAPL/0010261/2023	BISWABHUSAN @ DIPU MANGARAJ VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /74 /2023 () //
457	ABLAPL/0010262/2023	MUKUNDA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /135 /2023 () //
458	ABLAPL/0010263/2023	NARAYAN PATRA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /216 /2023 () //
459	ABLAPL/0010264/2023	AMIT KHAN VS STATE OF ODISHA	MD ARIF KHAN VS	SORO /493 /2023 () //
460	ABLAPL/0010265/2023	PAPU @ BRAHMANANDA MOHANTY VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /186 /2023 () //
461	ABLAPL/0010266/2023	ROSE BABU @ SK. ANISUDDIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
462	ABLAPL/0010267/2023	GURU CHARAN MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	PARJANG /181 /2018 () //
463	ABLAPL/0010268/2023	GYANARANJAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	GOBINDAPUR /172 /2023 () //
464	ABLAPL/0010269/2023	SUSANTA KUMAR RATH @ SUSANT RATH VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	AIR FIELD P.S. /230 /2023 () //
465	ABLAPL/0010270/2023	KANCHAN SETHI @ SETHY	JULU KHANSAMA	KISHORENAGAR (ANUGUL) /201 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0010271/2023	STATE OF ODISHA SAGAR DIGAL	LAXMAN PRADHAN	// PHULBANI SADAR /144 /2023
		VS	VS	()
467	ABLAPL/0010272/2023	STATE OF ODISHA SUBHAM NAHAK	PRASANTA KUMAR SAHOO	// HINJILI (ASKA) /435 /2023
		VS	VS	()
468	ABLAPL/0010273/2023	STATE OF ODISHA SUBHAM NAHAK	PRASANTA KUMAR SAHOO	// HINJILI (ASKA) /436 /2023
		VS	VS	()
469	ABLAPL/0010274/2023	STATE OF ODISHA BHAGYASHREE MOHARANA	GOPAL KRISHNA BEHERA	// BOLANGIR TOWN /421 /2023
		VS	VS	()
470	ABLAPL/0010275/2023	STATE OF ODISHA SUBHAM NAHAK	PRASANTA KUMAR SAHOO	// HINJILI (ASKA) /437 /2023
		VS	VS	()
471	ABLAPL/0010276/2023	STATE OF ODISHA TUNA @ HEMANTA DALEI	AMULYA RATNA PANDA	// KAMARDA /112 /2023
		VS	VS	()
472	ABLAPL/0010277/2023	STATE OF ODISHA MADAN MAHAKUD	ARIJEET MISHRA	// KEONJHAR SADAR /282 /2023
		VS	VS	()
473	ABLAPL/0010278/2023	STATE OF ODISHA ABDUL BARI	RITA SINGH	// MANGALA BAG /246 /2023
		VS	VS	()
474	ABLAPL/0010279/2023	STATE OF ODISHA PRABHANJAN SWAIN @ PRAVANJAN SWAIN	SNEHASISH BEHERA	// PATKURA /74 /2022
		VS	VS	()
475	ABLAPL/0010280/2023	STATE OF ODISHA BHASKAR MALLIK	ALOK KUMAR PANDA	// BHUBANESWAR VIGILANCE /12 /2015
		VS	VS	()
476	ABLAPL/0010281/2023	STATE OF ODISHA SUJIT KUMAR SETHI	RABINDRA PRASAD PATNAIK	// JARAPADA /289 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0010282/2023	STATE OF ODISHA ATTAULLA KHAN VS	SANJAY KUMAR DAS (2) VS	// SORO /585 /2023 ()
478	ABLAPL/0010283/2023	STATE OF ODISHA RANJIT BEHERA VS	JAYADEBA BEHERA VS	// TANGI (KHURDA) /381 /2023 ()
479	ABLAPL/0010284/2023	STATE OF ODISHA AVISEKA SAHOO VS	SUKANTA KUMAR NAYAK VS	// BHANDARIPOKHARI /190 /2023 ()
480	ABLAPL/0010285/2023	STATE OF ODISHA JAYAKRUSHNA SAMANTA VS	JITENDRA KUMAR MISHRA (2) VS	// PURUNABAZAR /211 /2021 ()
481	ABLAPL/0010286/2023	STATE OF ODISHA RAMAKANTA BAL VS	JUGALA KISHORE PANDA VS	// RAJNAGAR /24 /2020 ()
482	ABLAPL/0010287/2023	STATE OF ODISHA RANJAN BIBHAR VS	SARAT KUMAR JENA VS	// BHATILI /119 /2021 ()
483	ABLAPL/0010288/2023	STATE OF ODISHA RITA PATRA VS	JAJATI KESHARI KHUNTIA VS	// BALASORE SADAR /268 /2016 ()
484	ABLAPL/0010289/2023	STATE OF ODISHA SIBU @ PRABIRA DORA VS	BIDESHI KUMAR GHADEI VS	// / /0 ()
485	ABLAPL/0010290/2023	STATE OF ODISHA TAPAS RANJAN PATEL VS	SANGRAM KESHARI ROUT VS	// LAIKERA /234 /2023 ()
486	ABLAPL/0010291/2023	STATE OF ODISHA AMIT MALLIK @ AMIT MALLICK VS	JYOTIRMAYA SAHOO VS	// BARGARH SADAR /132 /2015 ()
487	ABLAPL/0010292/2023	STATE OF ODISHA PRAKASH PRADHAN VS STATE OF ODISHA	JULU KHANSAMA VS	// KIAKATA /77 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0010293/2023	AMIT MALLIK @ AMIT MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH SADAR /150 /2015 () //
489	ABLAPL/0010294/2023	PRASANTA PARIDA @ BALIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /263 /2023 () //
490	ABLAPL/0010295/2023	NATABAR ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /295 /2023 () //
491	ABLAPL/0010296/2023	BIKASH BEHERA @ JAGU BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /441 /2023 () //
492	ABLAPL/0010297/2023	BIBHUTI DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /539 /2023 () //
493	ABLAPL/0010298/2023	CHATRUBHUJA SAHANI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CHAULIAGANJA /234 /2023 () //
494	ABLAPL/0010299/2023	BIKASH KALET VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /180 /2021 () //
495	ABLAPL/0010300/2023	SUMITRA MALLIK VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	DERABIS /44 /2014 () //
496	ABLAPL/0010301/2023	JHADESWAR JENA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KASAFAL MARINE /26 /2023 () //

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MISC CASES FILED on :15/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2023 CONTAC/8/2023	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
2	68/2023 CRLMA/385/2023	HIRAKNATH SOUNTH-MP	ADV
3	69/2023 CRLMA/386/2023	HIRAKNATH SOUNTH-MP	ADV
4	79/2023 TRPCRL/90/2023	SRIPATI BISWAL-MP	RAMESH CHANDRA SWAIN
5	142/2023 JCRLA/60/2022	DURYODHAN BARIK-MP	M/S.AKHAYA KUMAR BEHERA
6	191/2023 WPC(OAC)/1064/2013	PRAFULLA KUMAR SWAIN-MP	JAJATI KESHARI KHUNTIA
7	297/2023 CRLMP/1844/2023	NISHITH RANJAN PARIDA-MP	AMIT PRASAD BOSE
8	298/2023 CRLMP/1844/2023	NISHITH RANJAN PARIDA-MP	AMIT PRASAD BOSE
9	302/2023 CMAPL/268/2020	MUKTA DALAI-MP	GOPAL PRASAD JENA
10	303/2023 CMAPL/682/2023	RAMARANJAN PATTNAIK-MP	ADV.
11	304/2023 CMAPL/683/2023	PRADIPTARANJAN PATTNAIK-MP	ADV.
12	318/2023 TRP(C)/302/2023	HIMADRI TANAYA MOHAPATRA-MP	JAYANTA KUMAR MAJHI
13	319/2023 TRP(C)/303/2023	LIPSA JENA-MP	PRAVASHA PUJAREE PARIDA
14	320/2023 TRP(C)/263/2023	JITENDRIYA MOHANTY-MP	SANJIB KUMAR BHANJADEO
15	329/2023 MATA/71/2023	HARA PRASAD PADHY-MP	MANORANJAN MISHRA
16	330/2023 MATA/231/2023	DEBASISH DAS-MP	BIJAYA KUMAR RAGADA
17	359/2023 RVWPET/364/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT, A.S.C.
18	360/2023 RVWPET/364/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT, A.S.C.
19	361/2023 RVWPET/360/2023	SUJAYA SHANKAR SINGH DEO-MP	SANTOSH KUMAR SAMANATARY
20	376/2023 CONTC/5158/2023	NIMAI CHARAN BHOI-MP	M/S B.BISWAL,SANJIB MOHANTY
21	377/2023 CONTC/5412/2022	RAJKUMAR BISWAL-MP	M/S SURENDRA KUMAR GARTIA
22	378/2023 CONTC/5413/2022	DAMODAR PANDE-MP	M/S SURENDRA KUMAR GARTIA
23	379/2023 RPFAM/111/2019	NASER ALI KHAN-MP	
24	379/2023 CONTC/6141/2022	BIPIN BIHARI NAYAK-MP	SHASHI BHUSAN JENA
25	380/2023 RPFAM/299/2023	BIBHUPRASAD SAHOO-MP	SAROJ KUMAR SWAIN
26	381/2023	RANJUSHREE ROUT-MP	

27	RPFAM/53/2023 683/2023 CRLREV/184/2023	BRAJA KISHORE SWAIN-MP	SATYABRATA MOHANTY (1)
28	684/2023 CRLREV/493/2023	BINAY KUMAR SAHANI-MP	MAHESWAR MOHANTY
29	685/2023 CRLREV/439/2023	SURESH KUMAR SWAIN-MP	SUKANTA KUMAR NAYAK
30	778/2023 FAO/428/2023	D.M, M/S ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
31	1015/2023 RSA/375/2012	SOUMYA R.SENAPATI-MP	M/S.BHAKTAHARI MOHANTY
32	1016/2023 RSA/388/2023	RABINDRA MOHAPATRA-MP	PRAKASH RANJAN BARIK
33	1017/2023 RSA/388/2023	RABINDRA MOHAPATRA-MP	PRAKASH RANJAN BARIK
34	1018/2023 RSA/389/2023	SIBARAMA RATH-MP	PRAKASH RANJAN BARIK
35	1019/2023 RSA/389/2023	SIBARAMA RATH-MP	PRAKASH RANJAN BARIK
36	1020/2023 RSA/390/2023	MALA ROY-MP	SREEJIT MOHANTY
37	1021/2023 RSA/392/2023	DAMAYANTI MOHAPATRA-MP	PRAFULLA KUMAR KAR
38	1052/2023 CMP/1091/2023	PITAMBAR PANDA-MP	DILLIP RAY
39	1053/2023 CMP/1091/2023	PITAMBAR PANDA-MP	DILLIP RAY
40	1054/2023 CMP/1095/2023	ARUNA KUMAR ACHARYA-MP	TUSAR KUMAR MISHRA
41	1055/2023 CMP/1096/2023	KRUSHNA CHANDRA BEHERA-MP	DEEPALI MAHAPATRA
42	1056/2023 CMP/1098/2023	SUKANTI MALLIK-MP	MAHESWAR MOHANTY
43	1057/2023 CMP/1099/2023	BINOD CHANDRA DASH CHOUDHURY-MP	R.P.PATNAIK
44	1058/2023 CMP/1100/2023	M.D, ORISSA COOPERATIVE HOUSING CORP. LTD., BBSR	ANADIPTA KISHORE BHUYAN
45	1059/2023 CMP/1101/2023	KISHORI MOHANTY-MP	RAMA CHANDRA MOHANTY
46	1060/2023 CMP/1093/2023	RUDRA PRASAD KAR-MP	TUSAR KUMAR MISHRA
47	1061/2023 CMP/1094/2023	SUKANTA KUMAR PRADHAN-MP	BIBEKANANDA BHUYAN
48	1215/2023 BLAPL/9706/2023	PRADEEP PALA-MP	
49	1216/2023 BLAPL/2488/2023	AKSHAYA KUMAR PRADHAN @ NALU @ AKHAY KUMAR PRADHAN	ANUPRIYAKANTIM DWIBEDI
50	1217/2023 BLAPL/7082/2023	INDRAMANI BUDEK-MP	VIJAYA KAR
51	1218/2023 BLAPL/5123/2023	BIKASH CHANDRA BEHERA @ PAPU @ PAPUA-MP	JAYADEBA BEHERA
52	1219/2023 BLAPL/9350/2023	HARAPRASAD PRUSTY @ SHIVA-MP	AMITAV TRIPATHY
53	1599/2023 MACA/692/2013	M/S.N.I.A.CO.LTD.-MP	
54	1600/2023 MACA/878/2023	LEGAL MANAGER, M/S.TATA AIG GENERAL INSURANCE	CHOLITHIBALA PATI
55	1601/2023 MACA/881/2023	NATIONAL INCSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
56	1602/2023 MACA/522/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	SUBRAT SATPATHY
57	1603/2023 MACA/856/2023	D.M., NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY

58	1696/2023 ABLAPL/8517/2021	PRAFULLA ROUT-MP	
59	1697/2023 ABLAPL/6086/2023	ASWINI KUMAR NAYAK-MP	
60	1698/2023 ABLAPL/6089/2023	SUNITA SWAIN-MP	
61	1699/2023 ABLAPL/10183/2019	SK.SAFIK-MP	
62	1700/2023 ABLAPL/1896/2023	SUBHASHMITA TARANIA-MP	
63	1701/2023 ABLAPL/10260/2023	SUBHRANTA DASH-MP	KUMAR KASHYAP
64	1702/2023 ABLAPL/6090/2023	RAKESH KUMAR BHOI-MP	
65	1703/2023 ABLAPL/5664/2023	SOUMYA RANJAN SWAIN-MP	
66	1704/2023 ABLAPL/10264/2023	AMIT KHAN-MP	MD ARIF KHAN
67	1705/2023 ABLAPL/7897/2023	RAKESH NAYAK @ DANTURA BABU-MP	SATYAPADA SHARMA
68	2236/2023 CRLA/1034/2023	BASANTI DEVI-MP	HEMANT KUMAR MUND
69	2237/2023 CRLA/1034/2023	BASANTI DEVI-MP	HEMANT KUMAR MUND
70	2238/2023 CRLA/20/2016	MANTOSH MALAKAR-MP	MR.HARAPRASAD RATH MR.SUSANTA KUMAR TRIP
71	2241/2023 CRLA/1035/2023	AMARESH CHANDRA SARANGI-MP	BISWAJIT NAYAK
72	2242/2023 CRLA/358/2010	KANHU CHARAN TUDU-MP	M/S.T.K.MISHRA
73	2243/2023 CRLA/272/2015	KAPILA CH.NAYAK-MP	M/S.TUKUNA KU.MISHRA
74	2244/2023 CRLA/1036/2023	SAROJ BEHERA-MP	BHABANI SHANKAR DASPARIDA
75	2245/2023 CRLA/1036/2023	SAROJ BEHERA-MP	BHABANI SHANKAR DASPARIDA
76	2246/2023 CRLA/1036/2023	SAROJ BEHERA-MP	BHABANI SHANKAR DASPARIDA
77	2247/2023 CRLA/532/2019	AMARESWAR DAS-MP	M/S.AVIRAM PATRA,M/S.SUSHANTA HARICHANDAN
78	2949/2023 CRLMC/4265/2023	KUMAR RAGHVENDRA SINGH-MP	PRANAB KUMAR GHOSE
79	2950/2023 CRLMC/3310/2023	GUSTAB BARLA-MP	
80	2951/2023 CRLMC/2958/2023	BIKASH KUMAR AGRAWAL@VIKASH AGRAWAL-MP	
81	2952/2023 CRLMC/4267/2023	SUKANTA KUMAR MOHANTY-MP	DEBENDRA KUMAR SAHOO 1
82	2953/2023 CRLMC/4268/2023	DHANA KHEMUNDU-MP	NEELAKANTHA PANDA
83	2954/2023 CRLMC/4269/2023	PRADEEP KUMAR MISHRA-MP	RAMDAS ACHARY
84	2955/2023 CRLMC/4271/2023	MINISH @ MANISH GARUD-MP	SIDHESWAR MOHANTY
85	2956/2023 CRLMC/4273/2023	BIJAY JENA-MP	ARUN KUMAR NAYAK
86	2957/2023 CRLMC/4276/2023	A.SAMEER RAJA-MP	LAXMIDHAR DASH
87	2958/2023 CRLMC/497/2022	S.K.JHUNJHUNWALA-MP	SANJEEV UDGATA
88	2959/2023 CRLMC/337/2023	BABU TAREI@PRADEEP TAREI-MP	
89	2960/2023	BIKASH KESHAR MISHRA@BIKASH MISHRA-MP	BIJAYA KUMAR RAGADA

90	CRLMC/4278/2023 2961/2023	SUMIT SUNA-MP	BIJAYA KUMAR RAGADA
91	CRLMC/4279/2023 2962/2023	ANNAPURNA GAHAN-MP	SATYAJIT MOHAPATRA
92	CRLMC/4280/2023 2963/2023	SUDHIR RANJAN NANDA-MP	DEBA KUMAR RATH
93	CRLMC/4283/2023 2964/2023	UDAYANATH SAHOO-MP	
94	CRLMC/1778/2023 2965/2023	GOPINATH SAHOO-MP	PRASANTA KUMAR SAHOO
95	CRLMC/4284/2023 2966/2023	TRINATH SAHU-MP	BHARAT BHUSAN ROUSTRAY
96	CRLMC/4290/2023 6468/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
97	WA/1780/2022 6469/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
98	WA/1780/2022 6470/2023	JAGDISH PRASAD HARIT-MP	JAGAJIBAN PRADHAN
99	WA/2371/2023 6471/2023	PRITAPAL KAUR-MP	JAGAJIBAN PRADHAN
100	WA/2372/2023 6472/2023	PRITAPAL KAUR-MP	JAGAJIBAN PRADHAN
101	WA/2372/2023 6473/2023	SUSHIL KUMAR GARG-MP	JAGAJIBAN PRADHAN
102	WA/2375/2023 6474/2023	PRINCIPAL SECRETARY, AGRICULTURE AND FARMERS	MAHOWERKHEMINDEPLATBMINTARAY,A.G.A
103	WA/2374/2023 6475/2023	PRINCIPAL SECRETARY, AGRICULTURE AND FARMERS	MAHOWERKHEMINDEPLATBMINTARAY,A.G.A
104	WA/2374/2023 6476/2023	PRINCIPAL SECRETARY, AGRICULTURE AND FARMERS	MAHOWERKHEMINDEPLATBMINTARAY,A.G.A
105	WA/2374/2023 6477/2023	KAILASH CHANDRA RATH-MP	ASHOK KUMAR PANIGRAHI
106	WA/2376/2023 6478/2023	DISTRICT EDUCATION OFFICER,BALASORE-MP	SASWAT DAS,A.G.A
107	WA/2377/2023 6479/2023	DISTRICT EDUCATION OFFICER,BALASORE-MP	SASWAT DAS,A.G.A
108	WA/2377/2023 6480/2023	DISTRICT EDUCATION OFFICER,BALASORE-MP	SASWAT DAS,A.G.A
109	WA/2377/2023 6481/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
110	WA/2378/2023 6482/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
111	WA/2378/2023 6483/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
112	WA/2378/2023 6484/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL,A.G.A
113	WA/2379/2023 6485/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL,A.G.A
114	WA/2379/2023 6486/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL,A.G.A
115	WA/2379/2023 6488/2023	MUKUNDALAL SAHOO-MP	ADV.
116	WA/2381/2023 6489/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
117	WA/2382/2023 6490/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
118	WA/2382/2023 6491/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
119	WA/2382/2023 6492/2023	MUKUNDALAL SAHOO-MP	ADV.
120	WA/2381/2023 14765/2023 WP(C)/30589/2023	PUSPALATA BEHERA-MP	SARADA PRASAD DASH

121	14766/2023 WP(C)/30589/2023	PUSPALATA BEHERA-MP	SARADA PRASAD DASH
122	14767/2023 WP(C)/30590/2023	SARATA KUMAR SARANGI-MP	DURGESH NARAYAN RATH
123	14768/2023 WP(C)/30591/2023	SATYAJIT PATNAIK-MP	DURGESH NARAYAN RATH
124	14769/2023 WP(C)/30594/2023	GITARANI SAHOO-MP	PRIYA RANJAN MISHRA
125	14770/2023 WP(C)/30596/2023	SUDHASINDHU PRADHAN-MP	GYANA RANJAN SETHI
126	14771/2023 WP(C)/24787/2023	FANINDRA KUMAR SAHU-MP	SURAJ MOHANTY
127	14772/2023 WP(C)/30601/2023	SAHADEV DAS @ BHOI-MP	MANASH RANJAN NAYAK
128	14774/2023 WP(C)/30603/2023	UJWAL KUMAR BARIK-MP	CHANDRAKANTA NAYAK
129	14775/2023 WP(C)/30212/2023	DILLIP KUMAR BEHERA-MP	SATYABHUSAN DAS
130	14776/2023 WP(C)/30605/2023	M/S. GM IRON AND STEEEL COMPANY LTD. DHENKANATA	SUBHANKAR ROUT
131	14777/2023 WP(C)/30604/2023	NKS CONSTRUCTION AND ENGINEERS PVT. LTD., JAGATSINGHPUR	CHANDRAN MOHAPATRA
132	14778/2023 WP(C)/30606/2023	M/S. BRAHMANI RIVER PELLETS LTD., BBSR-MP	SAMBIT RATH
133	14779/2023 WP(C)/30607/2023	M/S. KUNAL CHIXS POULTRY PRODUCTION COMPLEX, SONEBILMURUMUND	DEBMANI RAY
134	14780/2023 WP(C)/30615/2023	TARAMANI BEHERA-MP	NIRANJAN PANDA
135	14781/2023 WP(C)/30616/2023	NIRANJAN BEHURA-MP	SUKANTA KUMAR NAYAK 2
136	14782/2023 WP(C)/30617/2023	PARSURAM SAMAL-MP	SUDEEP KUMAR SARANGI
137	14783/2023 WP(C)/30619/2023	AMIYA RANJAN CHOUDHURY-MP	SAMVIT MOHANTY
138	14784/2023 WP(C)/30624/2023	SK.MURSHID-MP	AJAY KUMAR NANDY
139	14785/2023 WP(C)/28145/2023	YAJNASIDDHA SUBUDHI-MP	
140	14786/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	
141	14787/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	
142	14788/2023 WP(C)/23352/2014	GIRISH CH.MOHANTY-MP	
143	14789/2023 WP(C)/18785/2023	PRASANTA KUMAR SATAPATHY-MP	SATYABRATA MOHANTY (1)
144	14790/2023 WP(C)/19115/2023	JIBANANANDA PATTNAIK-MP	SATYABRATA MOHANTY(1)
145	14791/2023 WP(C)/19205/2023	RAM HARI PANDA-MP	SATYABRATA MOHANTY (1)
146	14792/2023 WP(C)/19206/2023	DEBASISH PANDA-MP	SATYABRATA MOHANTY (1)
147	14793/2023 WP(C)/19208/2023	PRADEEP KUMAR SUBUDHI-MP	SATYABRATA MOHANTY (1)
148	14794/2023 WP(C)/19210/2023	DIBAKAR TRIPATHY-MP	SATYABRATA MOHANTY (1)
149	14795/2023 WP(C)/19211/2023	BABUNI BEHERA-MP	SATYABRATA MOHANTY (1)
150	14796/2023 WP(C)/19212/2023	SUSHANTA KUMAR PRADHAN-MP	SATYABRATA MOHANTY (1)
151	14797/2023 WP(C)/19215/2023	LAXMAN BEHERA-MP	SATYABRATA MOHANTY (1)
152	14798/2023	CHANDRA SEKHAR GOUDA-MP	SATYABRATA MOHANTY (1)

153	WP(C)/19216/2023 14799/2023	HARI KRUSHNA SAHU-MP	SATYABRATA MOHANTY (1)
154	WP(C)/19220/2023 14800/2023	DAMBARU BAHADUR KARKI-MP	SATYABRATA MOHANTY (1)
155	WP(C)/19223/2023 14801/2023	SIMADRI PANDA-MP	SATYABRATA MOHANTY (1)
156	WP(C)/19224/2023 14802/2023	SUSANTA KUMAR PANIGRAHI-MP	SATYABRATA MOHANTY (1)
157	WP(C)/19228/2023 14803/2023	D. KRISHNA REDDY-MP	SATYABRATA MOHANTY (1)
158	WP(C)/19232/2023 14804/2023	BASANTA KUMAR BEHERA-MP	SATYABRATA MOHANTY (1)
159	WP(C)/19235/2023 14805/2023	TRISHA NURSING CENTRE, CUTTACK-MP	PAMI RATH
160	WP(C)/30635/2023 14806/2023	NANDINI DEEP-MP	DEBABRATA DASH
161	WP(C)/28466/2023 14807/2023	GAJENDRA PRASAD SAHU-MP	BIJAYA KUMAR BEHERA 1
162	WP(C)/30643/2023 14808/2023	NALINI SAHOO-MP	MANOJ KUMAR PATI
163	WP(C)/30649/2023 14809/2023	NALINI SAHOO-MP	MANOJ KUMAR PATI
164	WP(C)/30651/2023 14810/2023	M/S. JPEE DRUGS-MP	ARUN KUMAR NAYAK
165	WP(C)/30647/2023 14811/2023	SUBASH CHANDRA SAMAL-MP	PRAKASH KUMAR MISHRA
166	WP(C)/30653/2023 14812/2023	RASHMI RANJAN SWAIN-MP	BHARAT JALLI
167	WP(C)/30657/2023 14813/2023	KRUPASINDHU DUTTA-MP	
168	WP(C)/27201/2023 14814/2023	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT. BISWAJIBISWAL	
169	WP(C)/30673/2023 14815/2023	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT. BISWAJIBISWAL	
170	WP(C)/30675/2023 14816/2023	PRATAP KUMAR ROUT-MP	AMBIKA PRASAD RAY
171	WP(C)/14128/2022 14817/2023	BHAGABAN DASH-MP	NIRANJAN BISWAL
172	WP(C)/30676/2023 14818/2023	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT. BISWAJIBISWAL	
173	WP(C)/30677/2023 14819/2023	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT. BISWAJIBISWAL	
174	WP(C)/30678/2023 14820/2023	M/S. TIRUMALA INFRASTRUCTURE DEVELOPMENT PVT. BISWAJIBISWAL	
175	WP(C)/30679/2023 14821/2023	KADHI PRADHAN-MP	TRILOCHAN PANIGRAHI
176	WP(C)/30680/2023 14822/2023	M/S. SUDARSHAN PRADHAN-MP	KSHIROD KUMAR SAHOO
177	WP(C)/30681/2023 14823/2023	DIBAKAR PRADHAN-MP	SANGRAM JENA
178	WP(C)/30683/2023 14824/2023	IPSITA DAS-MP	M/S.TUSHAR KANTI SATAPATHY
179	WP(C)/6016/2018 14825/2023	DURGAMADHABA SAHOO-MP	PRAMOD KUMAR BISWAL
180	WP(C)/30689/2023 14826/2023	DUSHASAN MANAHIRA-MP	BAIDHAR SAHOO
181	WP(C)/26105/2023 14827/2023	SOUTHERN ODISHA ELECTRICAL CONTRACTORS ASSOCIATION, BERHAMPUR, RAJAK	
182	WP(C)/30691/2023 14828/2023	KALAKAR BAGHSINGH-MP	NIHAL RATH
183	WP(C)/25316/2023 14829/2023	NIRANJAN SAHOO-MP	
	WP(C)/11482/2020		

184	14830/2023 WP(C)/21909/2023	STHITAPRAGYA BASTIA-MP	SANDEEP PARIDA
185	14831/2023 WP(C)/27345/2023	PRATAP KUMAR ROUT-MP	PRAVAT KUMAR PANDA
186	14832/2023 WP(C)/27347/2023	ARUN KUMAR SAHU-MP	PRAVAT KUMAR PANDA
187	14833/2023 WP(C)/27348/2023	DUSMANTA BHUE-MP	PRAVAT KUMAR PANDA
188	14834/2023 WP(C)/27448/2023	MD. ATIUL @ ATA @ ATAUL RASUL-MP	BIYOTKESH MOHANTY
189	14835/2023 WP(C)/3029/2023	SOUBHAGYA LAXMI ACHARYA-MP	BIDESH RANJAN BEHERA
190	14836/2023 WP(C)/3029/2023	SOUBHAGYA LAXMI ACHARYA-MP	BIDESH RANJAN BEHERA
191	14838/2023 WP(C)/30711/2023	M/S. ROYAL GRANITE, GANJAM-MP	SAMRAT KESHRI MISHRA
192	14839/2023 WP(C)/30713/2023	PRADEEP KUMAR BAL-MP	CHITTA RANJAN PATTNAIK
193	14840/2023 WP(C)/30716/2023	M/S. ROYAL GRANITE, GANJAM-MP	SUBRAT SATPATHY
194	14841/2023 WP(C)/30718/2023	M/S. ROYAL GRANITE, GANJAM-MP	SUBRAT SATPATHY
195	14842/2023 WP(C)/27815/2023	RAJESH KUMAR PADHI-MP	
196	14843/2023 WP(C)/35316/2021	SUNAKAR JENA-MP	SUSHREE SENAPATI MOHAPATRA
197	14844/2023 WP(C)/30721/2023	KIRAN PROJECTS PVT LTD. CUTTACK-MP	SOUMYA DEV RAY
198	14845/2023 WP(C)/30722/2023	RABINDRA KUMAR PANDA-MP	BIBEKANANDA BHUYAN
199	14846/2023 WP(C)/30723/2023	HARAPRIYA SASMAL-MP	PRATAP KESHARI DEO
200	14847/2023 WP(C)/30725/2023	M/S MUKTESWAR TRANSPORT-MP	Kajal Sahoo
201	14848/2023 WP(C)/30724/2023	JHUNU DAS-MP	JAGAJIBAN PRADHAN
202	14849/2023 WP(C)/30726/2023	SANJITA JENA-MP	PRATAP KESHARI DEO
203	14850/2023 WP(C)/30728/2023	RAMESH CHANDRA ROUT-MP	JUGALA KISHORE PANDA
204	14851/2023 WP(C)/30734/2023	MADHUSMITA DAS-MP	DHARMENDRA SETHY
205	14852/2023 WP(C)/30735/2023	HOTEL BLUE LAGOON, BBSR-MP	SUKANTA KUMAR DALAI
206	14853/2023 WP(C)/30739/2023	M/S. KBM CONSTRUCTION, PURI-MP	SUKANTA KUMAR DALAI
207	14854/2023 WP(C)/30740/2023	SANJAY KUMAR SETHY-MP	SASWATI MOHAPATRA
208	14855/2023 WP(C)/30744/2023	RASMITA BINDHANI-MP	NRUSINGH CHARAN ROUT
209	14856/2023 WP(C)/30746/2023	SANANDA KUMAR MEHER-MP	AMITABH MISHRA
210	14857/2023 WP(C)/30752/2023	BHASKAR CHANDRA MOHANTY-MP	BHABANI PRASAD SAMAL
211	14858/2023 WP(C)/30754/2023	SUCHISMITA GIRI-MP	RAMESH CHANDRA MAHARANA